

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:595

ANSWERED ON:08.07.2009

CENTRAL ASSISTANCE FOR RAIN WATER HARVESTING

Semmalai Shri S.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) Whether the Government has initiated measures for implementation of Rain Water Harvesting Scheme to augment ground water recharge in the country;
- (b) If so, the details thereof;
- (c) Whether the Government has allocated funds to State Governments for the purpose; and
- (d) If so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (d) The measures taken by the Government for promoting rain water harvesting to augment ground water recharge are:-

(i) Sanctioned of a scheme for demonstrative recharge projects. Details of funds released so far to various States under this scheme are given in Annexure.

(ii) Sanctioned of schemes for Repair, Renovation and Restoration of water bodies with an outlay of Rs.10, 000 Crores covering all States. The objectives of the scheme cover augmentation of ground water recharge.

(iii) Sanction of a State Sector Scheme for `Artificial Recharge of Ground Water through Dug wells in seven States namely, Andhra Pradesh, Gujarat, Karnataka, Madhya Pradesh, Rajasthan and Tamil Nadu. An amount of Rs.1536.75 Crores has been sanctioned to NABARD for release to various States under this scheme.

(iv) States advised for making rainwater harvesting mandatory. In pursuance thereof, 18 States and 4 UTs have made rain water harvesting mandatory under building bye-laws.